

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:115  
ANSWERED ON:13.07.2004  
CONDITION OF JAILS IN THE COUNTRY  
Tirath Smt. Krishna

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is contemplating to improve the condition of various jails in the country; and
- (b) if so, the details in this regard alongwith financial assistance likely to be provided to each state?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MANIKRAO HODLYA GAVIT )

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 115 FOR 13.7.2004 REGARDING CONDITION OF JAILS IN THE COUNTRY.

(a): Yes Sir.

(b): In order to improve the condition of prisons, prisoners and the prison staff, Central Government in the year 2002-03 launched a new non-plan scheme for construction of additional jails to reduce overcrowding, repair and renovation of existing jails, improvement in sanitation and water supply and construction of living accommodation for prisons staff. The scheme is to be implemented over a period of five years from 2002-03 with an outlay of Rs.1800 crores on cost sharing basis in the ratio of 75:25, the share of Central Government being 75% and that of the State Government being 25%. During 2002-03, the Central share amounting to Rs. 270 crores were released to the 27 States. During 2003-04, an amount of Rs. 197 crores has been released based on the performance of the states. A statement showing the tentative allocation of funds including the matching State contribution during five years as well as annual allocation is attached.